

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 95 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**BMM Ispat Ltd. ...Appellant(s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Kumar Mihir**

**Counsel for the Respondent(s): Mr. V. Srinivasa Raghavan  
Ms. Anupama Hebbar**

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply, if any, in I.A. No. 440 of 2013 and also the permission to file the additional documents. Accordingly, he is permitted.

Post the matter on **22.01.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**